

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 18 OF 2016 &
IA NO. 37 OF 2016 & IA NO. 1739 OF 2019

Dated : 23rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Swasti Power Ltd.Appellant(s)
Vs.
Uttarakhand Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Johri
Mr. Ankur Gupta
Ms. Shikha Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr Raunak Jain
Mr. Zeeshan Alam for R-1

Mr. Divyanshu Bhatt for R-2

Mr. Pradeep Misra
Mr. Manoj Kumar Jain for R-3

ORDER
IA NO. 1739 OF 2019
(Appl. for Condonation of delay in filing written submissions)

For the reasons set out in the accompanying affidavit, delay of 12 days' in filing written submissions is condoned and the same is taken on record. The application is disposed of.

Registry is permitted to receive written submission of the parties.

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Arguments concluded.

Judgment is reserved.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson